

MINUTES OF THE MEETING NO. 5 (2016-17) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 31.08.2016 AT 11.00 AM AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI D.K. SINGH, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

Meeting No. 5 of AM-17 of EXIM Facilitation Committee (EFC) was held on 31.08.2016 at 11.00 a.m. in Room No. 11, H-Wing, Udyog Bhavan, New Delhi under the chairmanship of Shri D.K. Singh, Additional Director General of Foreign Trade to consider the applications for export of 'restricted' items

2. The following members attended the Meeting:-

(i) Dr. D.K. Srivastava, Assistant Commissioner (QC)), Seed Division, Department of Agriculture Cooperation and Farmers Welfare

In attendance:

- (i) Shri J.V. Patil, Addl. DGFT
- (ii) Shri Sanjay Kumar Tiwari, Dy. DGFT
- (iii) Shri Vinod Kumar Sharma, FTDO

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HELD ON 31.08.2016 AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF
SHRI D.K. SINGH, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.**

TOTAL CASES: 33

S. No	Name of the Firm and File No. of DFFT	Item for Export, Quantity and FOB Value	Date of receipt of application	Status
MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (MOEF&CC)				
1	M/s Raja Export, Kolkata F.No.01/91/180/104/AM16/EC	40 MT Shankha Churi (Unfinished) Shankha Churi (Finished) and Sea-Shell (Polished) Musical Shankha FOB Value USD 63,000	16.11.2015	Deferred due to want of comments from Regional Office of WCCB, Kolkata. The firm is required to submit application alongwith details with RO, WCCB, Kolkata w.r.t. consignment intended to be export. Thereafter, RO, WCCB will issue inspection report /NOC.
2	M/s Ezra Export Pvt. Ltd., Gurgoan F.No.01/91/110/29/AM-17/EC	2.58 MT Value added Sanders Woods Furniture for FOB value of USD 16941.34, 4.98 MT Value added Sanders Woods Planks for FOB value of USD 35641.93 and 4.98 MT Value added Sanders Woods Beqads for FOB value of USD 15.00 (Total 7.86 MT, Total FOB value USD 54083.24)	23.05.2016	Deferred due to want of comments / NOC from MOEF&CC. As per the advise of CITES Management Authority, the firm is required to submit Certificate of Origin (COO) in prescribed format with SU Division, MOEF&CC
3	M/s Tanmay Overseas, New Delhi F.No.01/91/110/58/AM17/EC	25 MTs of Spent Automobile Catalyst Ceramic/Metallic for FOB value of USD 597000 (USD Five Lakh Ninety Seven Thousand only)	21.07.2016 received on 31.07.2016	Deferred due to want of comments / NOC from MOEF&CC.
4	M/s Ramprasad Brijlal, Kolkata F.No.01/91/110/29/AM-17/EC	Export of 8.1611 MT of Value added wooden Furniture made of Red Sanders in Semi Knock Down (SKD) condition for FOB value of USD 81610.00	19.07.2016	The EFC discussed the certificate received from PCCF, West Bengal through SU Division MOEF&CC and decided to process the case on file..
DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES				
5.	M/s Sagwadi Education and Gaushala Public Charitable Trust Waghawadi Bhavnagar, Gujrat -364002. F.No.01/91/171/82/AM17/EC	(total 3770 Nos. of Bovine Embryos) 2843 Nos. of Ongole Breed Bovine Embryos, 535 Nos. of GIR Breed Bovine Embryos and 392 Nos. of Kankrej Breed Bovine Embryos for total FOB value of USD 377000 (total USD Three Lakh Seventy Seven Thousand only)	27.06.2016 received on 04.07.2016	Deferred due to want of comments / NOC from DoAHF&F
6.	M/s Equestrian Federation of India (Ms. Shruti Vora National	Two Horses namely Akira and Denightron for total FOB value of Nil	08.08.2016	EFC noted the response received from DoAHF&F dated 11.03.2016 on the request of EFI and decided to seek clear

	Dressage) Delhi Cantt. F.No.01/91/171/27/AM15/EC			report / recommendation of DoAHF&F as the DGFT had permitted temporary export of subject animal during 2014 on specific recommendation of that Department.
7.	M/s Kinal Global Care Private Limited, Navi Mumbai. F.No.01/91/110/68/AM17/EC	60 MT Ground Nut Cake for FOB value of USD 37000 (USD Three Seven Thousand only)	09.08.2016 received on 18.08.2016	Deferred due to want of comments / NOC from DoAHF&F
MINISTRY OF MINES				
8.	M/s. Sandhya Minechem Industries Kutch Gujarat F.No.01/91/110/12/AM17/EC	1,00,000 MT High Purity Silica Sand with FOB value USD 25,00,000	29.04.2016	Deferred due to want of comments / NOC from Ministry of Mines.
9.	M/s. Tamil Nadu Minerals Limited Chennai. F.No. 01/91/180/227/AM15/EC	1000 MT Indian Standard Sand (Silica Sand), USD 700000	21.11.2014	Deferred due to want of comments/NOC from Ministry of Mines.
10.	M/s Hari Enterprises, Kutch F.No.01/91/110/45/AM-17/EC	25000 MT Washed Silica Sand (16-18 Mesh) & 25000 MT Washed Silica Sand (30-80 Mesh) – FOB Value 79320000 (US\$1200000)	07.6.2016	Deferred due to want of comments/NOC from Ministry of Mines
11.	M/s. Sukaso Ceracolors Pvt Ltd., F.No.01/91/110/52/AM17/EC	Zircomat 5 Micron/325 Mesh Powder (Ceramic Opecifier) 750 MTs FOB value USD 8,92,500	14.06.2016	The EFC discussed the details submitted by the firm at Para. 6 of ANF2N and decided to process the case on file. Also case need to checked from DAE / MEA with respect to conditional NOC of DAE
12	M/s Vraj Oversease INC, Ahmadabad-382481 F.No.01/91/110/60/AM17/EC	4 MT of Indian Standard Sand, IS: 650, Grade: I, Grade:II Grade:III for FOB value of USD 2416	21.07.2016	Deferred due to want of comments/NOC from Ministry of Mines
13	M/s. Surendra Enterprises, Kolkata F.No.01/91/110/76/AM17/EC	5,000 MT Silica Sand with FOB value USD 275000	10.08.2016 received on 18.08.2016	Deferred due to want of comments/NOC from Ministry of Mines
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE (DAC)				
14	M/s Esskay Association India, Hyderabad F.No.01/91/110/41/AM-17/EC	2 MT Annatto Seeds ITC(HS) Code 12119019 FOB Value of Rs. 300000/- (US\$ 4510)	31.5.2016	Deferred due to want of comment/NOC from Department of Agriculture, Cooperation and Farmers Welfare (DAC).
15	M/s Punjab Renewable Energy Systems Pvt. Ltd., Navi Mumbai, Maharashtra 400705 F.No.01/91/171/103/AM17/EC	400 MTs of Paddy Straw in Baled Form of Hamburg Germany for FOB value of USD 89600 (USD Eighty Nine Thousand Six Hundred only)	07.07.2016 received on 25.07.2016	Approved in view of NOC from DAC vide their O.M. No. 13012/01/2015-Trade dated 24.08.2016 for export of 400 MT Paddy Straw in Baled Form of Hamburg Germany.
16	M/s Bio Resources, Begum Bazar Hyderabad. F.No.01/91/110/51/AM-17/EC	(Total 300 kgs) 100 kg Onion Texas White and 200 kg of Bombay Red for FOB value of USD 3600	03.06.2016	Approved in view of NOC from DAC vide their O.M. No. 1-87/2016-SD IV (2014 th EXIM-7) dated 17.08.2016 for export of total 300 kgs Onion seed (100 kg Onion Texas White and 200 kg of Bombay Red)
17	M/s PHI Seeds Pvt. Ltd., Somajiguda, Hyderabad – Telegngana – 500082	650.6 MTs of Pioneer Brand Hybrid Paddy Seed for FOB value of Rs. USD 2,77,100	10.6.2016 received on 04.07.2016	Approved in view of NOC from DAC vide their O.M. No.1-87/2016-SD IV (2014 th EXIM-10&11) dated 17.08.2016 for export

	F.No.01/91/171/106/AM-17/EC			of 650.6 MTs of Pioneer Brand Hybrid Paddy Seed subject to condition.
18	M/s PHI Seeds Pvt. Ltd., Somajiguda, Hyderabad – Telegngana F.No.01/91/171/101/AM17/EC	678.617 MTs of Pioneer Brand Hybrid Paddy Seed for FOB value of Rs. USD 2375160 (USD Twenty Three Lakh seventy Five Thousand and One Hundred Sixty only)	07.07.2016 received on 25.07.2016	Approved in view of NOC from DAC vide their O.M. No. 1-87/2016-SD IV (2014 th EXIM-10&11) dated 17.08.2016 for export of 678.617 MTs of Pioneer Brand Hybrid Paddy Seed subject to condition.
19.	M/s Bhawani Traders, Sursand, Sitamadhi, Bihar F.No.01/91/110/09/AM-17/EC	21000 MT Non Basmati Rice in Husk for FOB value of Rs.15000/- PMT	04.07.2016	Deferred. However, the case can be approved subject to receipt of NOC from DAC as per commitment of representative of DAC.
20.	M/s VNR Seeds Pvt. Ltd., , Ranga Reddy Dist. -501401 F.No.01/91/171/115/AM17/EC	total 2025 MTs Hybrid Rice Seeds) 1500 MTs of Hybrid Rice Seed – 27P09 for FOB value of USD 2995496 (USD Twenty Nine Lakh Ninety Five Thousand Four Hundred and Ninety Six only) and 525 MTs of Hybrid Rice Seed – 27P71 for FOB value of USD 953829	07.07.2016 received on 04.08.2016	Deferred due to want of comments/NOC from DAC
21	M/s Jai Mata Di Traders, Raxaul, East Champaran, Bihar F.No.01/91/110/65/AM17/EC	5000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 67500000/- (Rs. Six Crore Seventy Five Lakh only)	06.08.2016 received on 12.08.2016	Deferred due to want of comments/NOC from DAC
22	M/s Karan Enterprises, Raxaul, East Champaran, Bihar F.No.01/91/110/67/AM17/EC	3000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 4,05,00,000/- (Rs. Four Crore and Five Lakh only)	09.08.2016 received on 18.08.2016	Deferred due to want of comments/NOC from DAC
23	M/s Shrishti Traders, Laxmipur, Raxaul, East Champaran, Bihar F.No.01/91/110/64/AM17/EC	3000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 4,50,00,000/- (Rs. Four Crore and Fifty Lakh only)	06.08.2016 received on 12.08.2016	Deferred due to want of comments/NOC from DAC
24	M/s PHI Seeds Pvt. Ltd., Somajiguda, Hyderabad – Telegngana F.No.01/91/110/77/AM17/EC	Total 200 MTs of Pioneer Brand Hybrid Paddy Seed for FOB value of USD 700000 (USD Seven Lakh only) to Vietnam	22.08.2016	Deferred due to want of comments/NOC from DAC
DEPARTMENT OF FERTILIZERS				
25	M/s. Sai Fertilizers Pvt., Ltd., Kolkata. F.No.01/91/110/30/AM17/EC	Single Super Phosphate (SSP) 2650 MT Rs. 3,18,00,000/-	27.04.2016	Deferred. The matter to be further discussed with Director (Fertilizers), Department of Fertilizers.
26	M/s. Sai Fertilizers Pvt., Ltd., Kolkata. F.No.01/91/110/31/AM17/EC	Single Super Phosphate (SSP) 2650 MT Rs. 3,18,00,000/-	27.04.2016	Deferred due to want of comments/NOC from Department of Fertilizers. A view to be taken together with case at Sl. No. 25 above.

27	M/s Suparna Exports Private Limited, R.S. Puram, Coimbatore F.No.01/91/110/25/AM17/EC	5000 Ltrs of Liquid Fertilizer containing Nitrogen and Calcium for FOB value of USD 15000	26.04.2016	Deferred due to want of comments/NOC from Department of Fertilizers.
28	M/s Indiana Chem Port, Vadodara F.No.01/91/110/42/AM17/EC	15000 MT Potassium Chloride (Muriate of potash) for FOB value USD 18000	01.06.2016	Deferred due to want of comments/NOC from Department of Fertilizers.
29	M/s Khaitan Chemicals and Fertilizers Ltd F.No.01/91/110/55/AM17/EC	1100 MT of Single Super Phosphate for FOB value of USD 1,81,500	05.07.2016	Deferred. The matter to be further discussed with Director (Fertilizers), Department of Fertilizers.
30	M/s United State Pharmacopeia Pvt. Ltd., Hyderabad-500078 F.No.01/91/171/65/AM17/EC	7 Litre of 1,1,1-Trichloroethane Solvents Mixture (1:1) for FOB value of USD 31,058	14.06.2016 received on 22.06.2016	Deferred due to want of comments/NOC from Department of Fertilizers.
31	M/s Shriram Fertilizer and Chemicals Pvt. Ltd., New Delhi -110001. F.No.01/91/171/108/AM17/EC	10,000 MT of Granulated Single Super Phosphate for FOB value of Rs. 10,10,00,000/- (Rs Ten Crore and Ten Lakh only)	08.08.2016	Deferred. The matter to be further discussed with Director (Fertilizers), Department of Fertilizers.
32	M/s Chunngai Enterprises, Chandel District, Manipur - 795131 F.No.01/91/110/62/AM17/EC	50,000 MT of Urea for FOB value of Rs. 30,40,30,000 (Rs Thirty Crore Forty Lakh and Thirty Thousand only)	20.07.2016 received on 04.08.2016	Deferred due to want of comments/NOC from Department of Fertilizers
MINISTRY OF TEXTILES				
33	M/s Star Silk Exports Pvt. Ltd., Bangalore, Karnataka. F.No.01/91/171/86/AM17/EC	20000 kgs of Silk worm Cocoons Suitable for Reeling for FOB value of Rs. USD 172200	23.06.2016 received on 12.07.2016	Deferred due to want of comments/NOC from Ministry of Textile.